

By Email

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/1999/ 422/A

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Shri S. Khound,  
District and Sessions Judge,  
Golaghat.

Dated Guwahati the 31<sup>st</sup> January 2019.

Sub: **Casual Leave along with station leave permission.**

Ref:- Your letter No. DJ(G) 744/2019 dated 25.01.2019

Sir,

With reference to the above, I am directed to inform you that your prayer for 1(one) day Casual Leave on 28.01.2019 along with station leave permission, by your official vehicle, at your own cost, w.e.f. the afternoon of 27.01.2019 till the morning of 29.01.2019, has been ~~granted/rejected~~ <sup>✓</sup> ~~rejected~~. The Additional District and Sessions Judge, Golaghat and in his absence the senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

  
**JT. REGISTRAR (VIGILANCE)**

